



# INTERNATIONAL DATABASE

Africa	Caribbean Countries	International Court of Justice	Sri Lanka
Australia	Court of Justice of the European Communities	New Zealand	United Arab Emirates
Bangladesh	Hong-Kong	Pakistan	United Kingdom
Canada	International Arbitration	Singapore	United States

United States

US Supreme Court
Federal Courts
Statutes

United Kingdom

Supreme Court	England & Wales High Courts	High Court of Justice in North Ireland Queens Bench
House of Lords	England & Wales Court of Appeal	Employment Appeal Tribunal
Privy Council	Competition Appeal Tribunal	

United Nations  
 English Reports (1220 - 1873)  
 Maritime Cases (1870 - 1940)

## Caribbean Countries

### Trinidad and Tobago

Antigua and Barbuda

Montserrat

Belize

Saint Christopher & Nevis

Commonwealth of Dominica

Saint Lucia

Grenada

Saint Vincent & the Grenadines

## United Arab Emirates

Abu Dhabi  
Global Market Courts

Dubai International  
Financial Centre Courts

## Africa

East Africa

Comesa Court of Justice

Southern Africa

Kenya

East African  
Court of Appeal

Southern African  
Development  
Community Tribunal

South Africa

## International Arbitration

Court of Arbitration for Sport

Arbitration Council - Cambodia

## United Nations

Working Group on  
Arbitrary Detention

Committee on Elimination of  
Discrimination Against Women

Committee on Elimination of  
Racial Discrimination